

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.97/98

WEDNESDAY, THE 21st day of January 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

1. Thomas Joseph, S/o Mathai Joseph
Foreman (Mechanical)
Naval Armament Inspectorate
Aluva - 683 563.
2. K. Sasi, S/o N. Krishnan Potty
Senior Chargeman (Mechanical)
Naval Armament Inspectorate
Aluva - 683 563.
3. P.P. Sebastian, S/o P.R. Paily
Senior Chargeman (Mechanical)
Naval Armament Inspectorate
Aluva - 683 563.
4. M. Rameshan, S/o M. Kelappan
Senior Chargeman (Mechanical)
Naval Armament Inspectorate
Aluva - 683 563.
5. M.J. Jacob, S/o T.J. Jacob
Senior Chargeman (Mechanical)
Naval Armament Inspectorate
Kochi - 682 001.
6. M.P. Antony, S/o M.P. Poulose
Senior Chargeman (Mechanical)
Naval Armament Inspectorate
Kochi - 682 004.
7. P. Valsan John, S/o K.A. John
Senior Chargeman (Mechanical)
Naval Armament Inspectorate
Kochi - 682 004.

...Applicants.

(By advocate Mrs Sumathi Dandapani)

Versus

1. The Secretary
Ministry of Defence
New Delhi.
2. The Chief of Naval Staff
Director of Naval Armament Inspection
Naval Headquarters, New Delhi.
3. The Flag Officer Commanding-in-Chief
Southern Naval Command
Kochi - 682 004.

4. The Senior Inspector of Naval Armament
Naval Armament Inspectorate
Aluva - 682 004. ...Respondents.

(By advocate: Mr S. Radhakrishnan, ACGSC)

The application having been heard on 21.1.1998,
the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicants seeks permission
to withdraw the application. Permission is granted.

The OA is closed as withdrawn.

(S.K.GHOSAL)
ADMINISTRATIVE MEMBER

(A.V.HARIDASAN)
VICE CHAIRMAN

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